- (i) Press Note Nos. 1 to 7 of 2006;
- (ii) Press Note Nos. 1 to 3 of 2007;
- (iii) Press Note Nos. 1 to 8 of 2008;
- (iv) Press Note Nos. 1 to 8 of 2009;
- (v) DIPP has issued Circular No. 1 of 2010 on 31.3.2010 consolidating all previous Press Notes issued on FDI Policy. All these Press Notes and Consolidated FDI Policy are available at website of Department of Industrial Policy and Promotion (dipp.nic.in).

## Foreign investment in wholesale market

†1800. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that at present 100 percent foreign capital investment is allowed in wholesale market with certain conditions;
  - (b) if so, the details thereof and the time since when this approval is in force in the country;
- (c) whether following this approval, the companies with 100 percent approval to foreign capital investment in the country have made capital investment in certain infrastructure facilities; and
  - (d) if so, names of the companies and capital investment made by them till March, 2010?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Yes, Sir. As per extant policy, Foreign Direct Investment (FDI), up to 100%, on the automatic route, is allowed in Cash & Carry Wholesale Trading Wholesale Trading. 100% FDI in Cash & Carry Wholesale Trading was introduced in 1997. It was brought under the automatic route in 2006.

(c) and (d) Since the sectors *viz.*, 'Cash & Carry trading wholesale trading/wholesale trading' and 'Storage & Warehousing' are on the automatic route, particulars of investments made by such companies in infrastructure facilities are not available with this Department. A statement showing financial year-wise FDI inflows in 'Trading (Wholesale Cash & Carry)', from April, 2000 to May, 2010, as maintained by this Department, is given in Statement (*See* below). Company wise data on FDI made by foreign investors is published as "SIA Newsletter" on a monthly basis and made available on the Department's website at : http://siadipp.nic.in/publicat/pub\_mn.htm.

Statement
Financial year wise FDI Inflows from April, 2000 to May, 2010

Sector: 'Trading (Wholesale Cash & Carry)'

SI.No.	Year (Apr-Mar)	Wholesale Cash & Carry	
		FDI in Rs. Crore	FDI in US\$ million
1.	2000-01	26.14	5.81
2.	2001-02	107.15	23.81
3.	2002-03	36.15	7.54
4.	2003-04	86.74	18.86
5.	2004-05	62.34	13.82
6.	2005-06	121.70	27.43
7.	2006-07	509.22	112.80
8.	2007-08	2,095.35	523.26
9.	2008-09	2,429.65	556.16
10.	2009-10	2,324.95	489.12
11.	2010-11 (Apr-May)	1,174.78	262.84
	GRAND TOTAL	8,974.18	2,041.75

## Subsidy by US and EU countries to agriculture under WTO

†1801. SHRI RAVI SHANKAR PRASAD:

SHRIRAM JETHMALANI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that in United States and other European countries Government subsidy is given at many levels right from the agricultural production to its selling;
  - (b) if so, the details thereof;
- (c) whether these countries have agreed to withdraw these subsidies under World Trade Organization;

†Original notice of the question was received in Hindi.